

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1442/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Nutron Pharmaceuticals Pvt. Ltd
V/s.
Dixon Healthcare Pvt. Ltd.

50 Fees

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

30 Adv. Prashant Kene Advocate for
Respondent


04.12.2017

Adv. Aditi Bhat a/w Adv. for
Adv. Khyati Sheth ilb the
Markand Gandhikco Applicant


Aditi Bhat

ORDER

CP 1442/I&BC/NCLT/MB/MAH/2017

1. From the side of the Respondent Debtor Learned Representative is present. Seeking adjournment and also made a statement that a "Settlement" is expected in this case.
2. Under the circumstances it is directed to place on record the terms of the "settlement" in writing which is also to be communicated to the Petitioner for due response.
3. Now listed for hearing on **18.12.2017**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date: 04.12.2017

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